

[Sh. Pala K.M. Methew]

ers affected by plant discases and research into discases are some of the steps which the Government should take immediately.

(iv) Need to provide more facilities at Kanpur Airport, Uttar Pradesh.

[Translation]

SHRI JAGAT VIR SINGH DRONA (Kanpur): Mr. Deputy Speaker, Sir, Kanpur is the major industrial town of the Northern India, which has a population of around 40 lakhs. Large number of industrialists, businessmen and foreign tourists from far and wide come here but there is no regular air facility for this area. The Industrial development of this area has suffered a set back as a result thereof.

Therefore, I urge upon the Central Government that keeping in view the all round development of Kanpur and its citizens an air strip should be developed with all modern facilities. Arrangements should be made for night landing of the aircraft and major cities of Bombay, Calcutta, Madras and Delhi should be airlinked with Kanpur.

[English]

(v) Need to implement the recommendations of Fourth Central Pay Commission regarding pensionary benefits to the Employees of Port Trusts and Dock Labour Boards.

DR. K.D. JESWANI (Kheda): Sir, there is a long-standing problem of liberalisation of pension and pensionary benefits to the employees of the major Trusts and Dock Labour Boards. This includes the existing pensioners with effect from 1.1.86, on the lines of the Central Government's decision on the Fourth Central Pay Commission's recommendations.

About 40,000 such retired pensioners are devoid of their rights due to the non-implementation of the provisions of the recommendations of Fourth Central Pay

Commission. Due to the delay in sanctioning additional relief to the pensioners, the Port Trusts are unable to finalise the revision of pension cases of their pensioners. There are a number of cases relating to family pension.

I urge upon the Government to finalise this matter at the earliest.

(vi) Need to Set Up a High Power Transmitter in Saharasa District and also to Open a Relay Kendra in Supaul District, Bihar.

[Translation]

SHRI SURYA NARAYAN YADAV (SAHARASA): The transmission from the Doordarshan relay kendra in my constituency, Saharasa is not clear. In another district of Saharasa viz., supaul, in my constituency, the programmes are not relayed at all. My constituency is adjacent to the border of Nepal, so the people are completed to see the programmes relayed from that country. I had raised this issue in the Parliament several times but no action has yet been taken.

Therefore, I urge upon the Central Government that a high power transmitter should be set up in Saharasa district and a new Doordarshan relay Kendra should be opened in Saupaul district so that the people of both the districts are benefited by the programmes of Doordarshan and they may not have to see the programmes of any other country. Therefore, immediate action should be taken in this regard.

(viii) Need to ensure early release of some Fishermen held hostage by high sea pirates in Sunderbans, West Bengal.

[English]

SHRI SANAT KUMAR MANDAL (Joynagar): Sunderbans is one of the most backward and poverty-ridden areas, though rich in flora and fauna and renowned for its tiger project. For the inhabitants of

Sunderbans, terror comes in many forms such as deadly sharks, hungry crocodiles, higher on the prow, death-trips of the swamps and so on. But there is also another source of horriot in the form of the medieval high sea pirates who are still very much active in this area, where fishing is the principal source of livelihood for most of the families. Only recently, the pirates attached the poverty-stricken fishermen, held them captive and demanded huge ransom, which these poor people could ill-afford. The pirates are mostly Bangladeshis and they know this area better than even the local inhabitants. These pirates do not even spare the womenfolk of the area. The bane of the whole problem is that the local police is not well equipped to deal with the pirates, who have trawlers with more advanced technology, fitted with Japanese motors. They have also sophisticated weapons and after striking, they easily escape to their safe havens.

Sir, it is high time that immediate action is taken by the Central Government in consultation with the West Bengal Government to get some fishermen still held hostage by these pirates released; assist the State Government in equipping the local police with the latest weaoirt and high-powered mechanised boats to eradicate this menace in sunderbans and thus help the poor fishermen in this area, who now face starvation as a result of not being able to resume their only p-profession of fishing to sustain themselves.

14.44 hrs.

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS

[English]

MR. DEPUTY SPEAKER: We shall now take up further discussion on the Motion of Thanks on the President's Address, moved by Shri Digvijay Singh.

Prof. Venkatagiri Gowda to continue his speech.

PROF. K. VENKATAGIRI GOWDA

(Banglore South): Mr. Deputy Speaker Sir, last evening, just before 6 o' Cock, I was called upon to speak not he Motion of Thanks on the President's Address. I rose to speak and spoke for some time and you asked me to stop, as the time was up. Now, I resume from where I stooped yesterday.

Sir, there was a reference to allegations against the BJP. The Congress Party, its friendly allies-not so friendly allies and hastily allies say that the BJP is communal, the BJP is fascist, the BJP is anti-secular, the BJP is anti-minority, anti-Muslim and so on. These allegations are totally unfounded. What is secularism? Secularism is an interpretative concept, indemnified and indefinable. It is only a state of mind. I must remind you that as early as in 1940, Maulana Abdul Kalam Azad, who was the then Congress President, addressed the Congress Session and said, "I am a Muslim and I am proud of being a Muslim: But mu Islam does not come in the way of my nationalism and democratic secularism. "He was a great patriot., a great humanist and a great secularist also. Suppose, I say, I am a Hindu, it is not communal because I am Hindu and I am secular also. BJP want to say that they are Hindus and they are also secular. Therefore, secularism preached by the Congress Party and its allies is not secularisem in the real sense. It is pseudo-secularism.

The President in his Address said that there is a danger to secularism in the country. Where does the danger lie? They say that India is secular. They say that the Constitution is secular. In my opinion the Constitution is most unsecular. Can we call it secular when it envisages two sats of civil laws for the people of the country? Therefore, unless this Constitution is replaced by another Constitution, which is really secular, the country will not be free from disturbances; free from quarrels. I urge the Government to immediately appoint a Commission to redraft the Constitution and replace the present Constitution with a new one.

Last time I referred to several crisis facing the country. There are political,